

**CWP-22313-2022**

SUSHIL KUMAR VERMA

V/S  
STATE OF HARYANA AND OTHERS

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Present :- Petitioner-in-person.

Mr. Akashdeep Singh, Advocate  
as Amicus Curiae

Mr. Vivek Chauhan, Addl. A.G. Haryana.

Mr. Roshan Lal Saini, Advocate for  
Mr. Lokesh Narang, Senior Panel Counsel  
for respondent No.6-ED.

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From the perusal of the file and on going into the nature of the allegations levelled as well as the apprehension expressed by the petitioner who appears in person, about the lapses committed by the Investigating Agency and they deliberately misdirecting the investigation to extend benefits to the persons who are beneficiaries in ensuring disposal of the State property and misappropriation of the revenue of the Municipal Council, it seems that the allegation need to be examined independently. The allegations have been levelled against officers who have potential to destroy evidence and influence independent investigation. Huge public property is alleged to have squandered, encroached, sold & misappropriated.

Before proceeding further in the matter, Central Bureau of Investigation is directed to conduct a preliminary enquiry and to submit its report within a period of 04 months.

Counsel for the respondent-CBI contends that the Central Bureau of Investigation is facing acute shortage of staff and thus would

require that officers of the rank of Deputy Superintendent of Police to be deputed by the State of Haryana to facilitate conduct of the preliminary enquiry.

The State of Haryana is directed to depute one Investigating Officer in the rank of Deputy Superintendent of Police and two persons in the rank of ASI for the enquiry to be conducted by the Central Bureau of Investigation. Let report be filed on or before the adjourned date.

It is also ensured that the preliminary enquiry will be conducted by the Officer, who has not been linked as the Investigating Officer in any other capacity with the case or otherwise with the parties in the present case.

Adjourned to 15.10.2024 for further consideration.

**MAY 07, 2024**

*Vishal sharma*

**(VINOD S. BHARDWAJ)  
JUDGE**